

Name of the Corporate Debtor: Transparent Energy System Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 07-12-2020; Name of IP: Mr. Vijendra Kumar Jain; Last 5 digit of registration number: 11253

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	582387138	1	582387138	62.63	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	Annexure 4
5	Operational creditors (Workmen)	12	3179352	12	1380208	0.15	0	0	00	Annexure 5
6	Operational creditors (Employees)	140	63483183	140	49968570	5.37	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0		0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	104	331345777	104	296119557	31.85	0	0	0	Annexure 9
Total		257	980395450	257	929855473	100.00	0	0	0	